

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH - COURT-II

34. C.P.(CAA)/84/MB/2021 In C.A.(CAA)/4075(MB)2019

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2021**

NAME OF THE PARTIES: - Phoenix Mills Limited

Section: 230-232 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). Learned Counsel Mr. Karshi Shah appeared for the Petitioner.

At the request of the Counsel. List the matter for hearing on **14.07.2021**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

01.07.2021

Aarti

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)